In compliance of directions of Hon'ble the Chief Justice, a special drive for expeditious disposal of more than 10 years old cases was undertaken in all the courts of Rajasthan, as a result of which substantial number of such old cases have been disposed of as reflected below:

				STATEMENT SHO	OWING THE W	EEKLY DISPOS	AL OF MORE TH	HAN 10 YEARS	OLD CASES FRO	OM 12.06.2019	TO 07.09.2019						
			10 TO 20 YEARS OLD														
	Name of Judgeship		No. of cases disposed of during the weeks												No. of cases		
s. NO.		No. of cases pending as on 12.06.19	12- 28 June, 2019	1 - 6 July, 2019	8- 12 July, 2019	15-20 July, 2019	22-26 July, 2019	29 Jul - 3 Aug, 2019	5 - 9 August, 2019	13 - 17 August, 2019	19 - 22 August, 2019	26 - 31 August, 2019	2 - 7 September, 2019	Total Disposal Upto 07.09.19	pending as per pendency as on 12-06-19		
1	AJMER	2535	26	31	27	108	79	54	72	20	26	71	36	550	1985		
2	ALWAR	5490	75	190	359	246	207	119	84	66	97	92	59	1594	3896		
3	BALOTRA	1779	13	6	21	24	14	41	14	18	29	24	20	224	1555		
4	BARAN	337	16	11	12	16	18	21	12	5	11	13	22	157	180		
5	BANSWARA	169	6	6	5	7	8	8	4	1	1	1	3	50	119		
6	BHARATPUR	2027	58	21	57	32	46	49	33	31	28	41	34	430	1597		
7	BHILWARA	1295	23	36	25	38	98	71	38	19	34	43	30	455	840		
8	BIKANER	3399	28	26	28	55	36	46	29	32	29	47	21	377	3022		
9	BUNDI	202	17	12	16	13	11	13	8	5	9	9	5	118	84		
10	CHITTORGARH	1037	19	17	13	21	26	31	21	12	13	26	18	217	820		
11	CHURU	520	4	5	11	8	5	4	7	2	3	3	2	54	466		
12	DAUSA	956	28	20	13	51	11	17	22	10	9	26	18	225	731		
13	DHOLPUR	806	15	40	82	39	45	28	22	14	21	29	23	358	448		
14	DUNGARPUR	14	0	0	3	2	1	1	1	0	0	3	0	11	3		
15	SRIGANGANAGAR	2355	59	34	44	50	43	36	45	36	21	48	42	458	1897		
16	HANUMANGARH	850	26	23	32	35	18	31	23	14	14	31	17	264	586		
17	JAIPUR METRO.	27054	334	182	265	447	365	313	363	197	247	396	392	3501	23553		
18	JAIPUR DISTRICT	1832	80	59	73	66	49	95	40	27	34	50	37	610	1222		
19	JALORE	339	27	27	25	29	23	18	17	9	16	25	13	229	110		
20	JAISALMER	149	0	4	9	21	4	11	2	1	1	4	3	60	89		
21	JHALAWAR	410	16	23	34	23	15	18	17	6	9	11	7	179	231		
22	JHUNJHUNU	423	19	15	15	31	13	32	36	6	13	17	15	212	211		
23	JODHPUR METRO.	4791	112	102	118	152	99	108	82	26	35	84	58	976	3815		
24	JODHPUR DISTT.	1477	20	13	15	34	14	24	27	6	16	17	12	198	1279		
25	KARAULI	1004	34	16	24	24	13	17	30	29	15	21	26	249	755		
26	кота	5423	115	69	101	202	78	94	105	50	58	93	69	1034	4389		
27	MERTA	647	7	10	7	15	11	12	11	4	4	10	11	102	545		
28	PALI	1662	12	14	6	35	14	25	24	3	12	19	13	177	1485		
29	PRATAPGARH	153	10	5	7	6	2	8	4	4	3	5	0	54	99		
30	RAJSAMAND	187	3	8	9	10	4	4	2	4	0	1	1	46	141		
31	SAWAIMADHOPUR	202	9	1	14	7	6	11	4	5	8	7	3	75	127		
_	SIKAR	1395	13	19	31	31	18	32	24	5	24	32	22	251	1144		
33	SIROHI	362	17	14	6	25	11	17	11	5	8	12	2	128	234		
_	TONK	648	13	14	12	21	23	18	24	27	23	10	27	212	436		
35	UDAIPUR	2795	34	23	21	61	27	34	29	17	44	59	36	385	2410		
	TOTAL	74724	1288	1096	1540	1985	1455	1461	1287	716	915	1380	1097	14220	60504		

Note:- Out of total 74724 cases pending on 12.06.19 total 14220 cases have been disposed of from 12.06.2019 to 07.09.2019 leaving only 60504 cases (except the cases added in the category during the above period)

In compliance of directions of Hon'ble the Chief Justice, a special drive for expeditious disposal of more than 10 years old cases was undertaken in all the courts of Rajasthan, as a result of which substantial number of such old cases have been disposed of as reflected below:

			S	TATEMENT SH	OWING THE W	EEKLY DISPOS	AL OF MORE TI	HAN 10 YEARS	OLD CASES FRO	OM 12.06.2019	TO 07.09.2019				
	Name of Judgeship							20 TO 30 Y	EARS OLD						
							No.	of cases dispose	d of during the v	weeks					No. of cases
S. NO.		No. of cases pending as on 12.06.19	12- 28 June, 2019	1 - 6 July, 2019	8- 12 July, 2019	15-20 July, 2019	22-26 July, 2019	29 Jul - 3 Aug, 2019	5 - 9 August, 2019	13 - 17 August, 2019	19 - 22 August, 2019	26 - 31 August, 2019	2 - 7 September, 2019	Total Disposal Upto 07.09.19	pending as per pendency as on 12-06-19
1	AJMER	190	1	4	8	10	12	9	20	1	1	2	5	73	117
2	ALWAR	156	10	6	3	11	6	3	5	1	1	2	1	49	107
3	BALOTRA	24	0	0	5	0	0	0	0	0	0	0	0	5	19
4	BARAN ★	11	1	4	2	5	1	0	0	0	0	2	1	16 ★	0
5	BANSWARA	10	0	1	0	0	0	0	0	0	0	0	0	1	9
6	BHARATPUR	45	3	0	3	0	1	4	1	1	1	1	1	16	29
	BHILWARA	60	2	2	2	0	5	0	0	0	2	0	1	14	46
	BIKANER	474	4	4	3	1	2	6	5	2	3	6	2	38	436
	BUNDI	15	1	0	2	0	4	1	1	0	1	1	0	11	4
	CHITTORGARH	37	5	0	1	1 1	4	0	o o	0	0	1	1	13	24
	CHURU	39	0	0	1	0	4	0	2	1	0	0	0	8	31
	DAUSA	62	1	1	1	3	1	0	0	1	1	1	1	11	51
	DHOLPUR	45	2	4	2	3	5	1	0	5	1	5	3	31	14
	DUNGARPUR	0	0	0	0	0	0	0	0	0	0	0	0	0	0
-	SRIGANGANAGAR	65	2	0	2	4	1	0	1	0	3	0	0	13	52
	HANUMANGARH	14	4	3	2	1	0	2	0	1	0	0	1	14	0
	JAIPUR METRO.	2340	14	24	32	55	65	51	58	26	38	52	50	465	1875
18	JAIPUR DISTRICT	122	11	14	7	11	6	10	6	1	1	20	3	90	32
	JALORE	10	1	1	1	4	0	0	0	0	0	1	0	8	2
	JAISALMER	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	JHALAWAR	12	0	0	1	0	0	0	1	0	0	1	0	3	9
	UNUHLNUHL	17	1	0	1	0	3	1	0	0	0	0	1	7	10
	JODHPUR METRO.	287	0	6	6	13	13	12	3	1	5	11	6	76	211
-	JODHPUR DISTT.	15	0	0	0	0	0	0	0	0	1	0	2	3	12
	KARAULI	44	6	6	8	6	2	4	1	0	0	1	1	35	9
_	KOTA	543	7	- 16	27	14	18	20	14	10	12	135	9	282	261
	MERTA	54	Ó	0	1	2	2	2	3	0	1	2	0	13	41
	PALI	60	1	2	1	1	1	0	0	0	0	1	0	7	53
	PRATAPGARH	6	0	0	0	0	0	0	0	0	0	0	0	0	6
	RAJSAMAND	8	0	0	0	0	0	0	1	0	0	0	0	1	7
_	SAWAIMADHOPUR	20	1	1	0	1	1	0	1	0	0	0	0	5	15
	SIKAR	80	1	1	0	0	3	2	1	1	4	0	2	15	65
	SIROHI	29	1	1	2	1	0	1	0	0	0	3	0	9	20
	TONK	20	0	1	2	4	3	2	0	0	1	2	0	15	5
_	UDAIPUR	137	1	2	2	5	3	5	3	0	3	2	0	26	111
33	TOTAL	5051	81	104	128	156	166	136	127	52	80	252	91	1373	3683

Note:-

(i) Out of total 5051 cases pending on 12.06.19 total 1373 cases have been disposed of from 12.06.2019 to 07.09.2019 leaving only 3683 cases (except the cases added in the category during the above period)

\* (ii) Five cases added during the period from 12.06.19 to 07.09.19 in Baran Judgeship have also been disposed.

In compliance of directions of Hon'ble the Chief Justice, a special drive for expeditious disposal of more than 10 years old cases was undertaken in all the courts of Rajasthan, as a result of which substantial number of such old cases have been disposed of as reflected below:

			S	TATEMENT SH	OWING THE W	EEKLY DISPOS	AL OF MORE TH	HAN 10 YEARS	OLD CASES FRO	OM 12.06.2019	TO 07.09.2019				
							Mo	ORE THAN :	30 YEARS O	LD					
						A CONTRACTOR OF THE CONTRACTOR	No. e	of cases dispose	d of during the v	veeks					No. of cases
S. NO.	Name of Judgeship	No. of cases pending as on 12.06.19	12- 28 June, 2019	1 - 6 July, 2019	8- 12 July, 2019	15-20 July, 2019	22-26 July, 2019	29 Jul - 3 Aug, 2019	5 - 9 August, 2019	13 - 17 August, 2019	19 - 22 August, 2019	26 - 31 August, 2019	2 - 7 September, 2019	Total Disposal Upto 07.09.19	pending as per pendency as on 12-06-19
1	AJMER	32	0	4	3	3	3	2	0	0	1	0	0	16	16
2	ALWAR	10	1	0	0	1	0	0	0	0	0	0	0	2	8
3	BALOTRA	2	0	0	0	0	0	2	0	0	0	0	0	2	0
4	BARAN ★	0	0	0	0	2	0	0	0	0	0	0	0	2 *	0
5	BANSWARA	1	0	0	0	0	0	0	0	1	0	0	0	1	0
6	BHARATPUR	7	0	0	2	0	1	0	0	0	0	0	0	3	4
7	BHILWARA	5	0	0	0	0	0	0	0	0	0	1	0	1	4
8	BIKANER	83	0	0	1	0	0	1	0	4	1	1	1	9	74
9	BUNDI	3	1	0	0	0	0	0	0	0	0	0	0	1	2
10	CHITTORGARH	4	0	0	0	1	0	1	0	0	0	0	0	2	2
11	CHURU	18	0	0	0	0	0	0	0	0	0	1	0	1	17
12	DAUSA	5	0	0	0	0	0	0	1	0	0	1	1	3	2
13	DHOLPUR	8	0	0	1	2	1	1	0	1	0	0	1	7	1
14	DUNGARPUR	0	0	0	0	0	0	0	0	0	0	0	0	0	0
15	SRIGANGANAGAR	10	0	0	1	1	0	1	1	0	0	0	0	4	6
16	HANUMANGARH	7	1	1	0	0	0	0	1	0	1	0	0	4	3
17	JAIPUR METRO.	349	0	3	5	21	12	14	19	2	14	30	12	132	217
18	JAIPUR DISTRICT	24	4	2	4	6	2	2	1	0	1	0	0	22	2
19	JALORE	1	0	0	0	0	0	0	0	0	0	0	0	0	1
20	JAISALMER	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21	JHALAWAR	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22	JHUNJHUNU ★	1	0	1	1	0	0	0	0	0	0	0	0	2 *	0
23	JODHPUR METRO.	89	0	12	3	1	2	0	2	0	0	0	1	21	68
24	JODHPUR DISTT.	2	0	0	0	0	0	0	0	0	0	0	0	0	2
25	KARAULI	7	0	1	0	0	0	0	0	0	0	0	1	2	5
26	KOTA	20	0	1	2	1	2	2	2	0	1	5	1	17	3
27	MERTA	15	0	0	0	0	0	1	0	0	1	0	0	2	13
28	PALI	14	2	0	0	0	0	0	0	0	0	0	0	2	12
29	PRATAPGARH	1	0	0	0	0	0	0	0	0	0	0	0	0	1
30	RAJSAMAND	5	0	0	0	0	0	0	0	0	0	0	0	0	5
31	SAWAIMADHOPUR	12	0	2	1	0	1	0	1	0	0	0	0	5	7
32	SIKAR	15	0	0	0	0	0	0	0	0	0	0	0	0	15
33	SIROHI	5	0	0	0	0	0	0	0	0	0	0	0	0	5
34	TONK	6	0	0	0	1	1	0	0	0	0	1	0	3	3
35	UDAIPUR	38	0	0	0	3	0	3	0	0	0	1	0	7	31
	TOTAL	799	9	27	24	43	25	30	28	8	20	41	18	273	529

Note:-

(i) Out of total 799 cases pending on 12.06.19 total 273 cases have been disposed of from 12.06.2019 to 07.09.2019 leaving only 529 cases (except the cases added in the category during the above period)

\* (ii) 2 cases added in Baran Judgeship and 1 case added in Jhunjhunu Judgeship during the period from 12.06.19 to 07.09.19 have also been disposed.